

# HIGH COURT OF JAMMU & KASHMIR AND LADAKH

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**Subject:- Transfer and posting / Adjustment of newly appointed Civil Judges  
(Junior Division)**

## ORDER

No:- 579 of 2024/RC

Dated:- 21.10.2024

In the interest of administration and smooth functioning of the judicial work, the following transfers and postings of Civil Judges (Junior Division) and adjustment of newly appointed Civil Judges (Junior Division), appointed vide Government Order No. 15885-JK (LD) of 2024 dated 18.09.2024 and Order No. 16606-JK (LD) of 2024 dated 04.10.2024, are hereby ordered with immediate effect:-

S. No.	Name of the Officer	Present Place of posting	Transferred to	Remarks
1	Ms Bazila Bashir	Munsiff, Bandipora	Principal Magistrate, JJB, Shopian	Against vacant post
2	Mohd. Wasim Mirza,	1st Addl. Munsiff, Srinagar	Munsiff, Shopian	Vice Ms. Rameen Rashid Khan
3.	Ms. Rabiya Snober Gulzar	Munsiff, Budhal	Munsiff, Magam	Against vacant post
4.	Ms. Rameen Rashid Khan	Munsiff, Shopian	Addl. Spl. Mobile Magistrate, Shopian	Against vacant post

**Civil Judges (Junior Division) appointed vide Government Order No. 15885-JK(LD) of 2024 dated 18.09.2024**

S. No.	Name S/Shri/Ms.	Parentage and Address S/Shri	Posted as	Remarks
1.	Amandeep Singh	Sham Singh R/o Garkhal Near BSF Camp Akhnoor	Munsiff, Bandipora	Vice Ms. Bazila Bashir
2.	Shivani Attri	Tarsem Lal R/o Village Syedpora Nagriparole, Kathua	Addl. Spl. Mobile Magistrate, Pantha-Chowk	Against vacant post.
3.	Hiteshwar Kesar	Kamal Krishan Kesar R/o H.No. 182, Ward No. 8, Parliwand, Kathua	Munsiff, Dangiwachha	Against vacant post

**Civil Judges (Junior Division) appointed vide Government Order No. 16606-JK(LD) of 2024 dated 04.10.2024**

1.	Ms. Andleeb Singh	Balak Singh Baghi R/o Village Degwar Maldayalan P/O Poonch Tehsil Haveli	Munsiff, Budhal	Vice Ms. Rabiya Snober Gulzar
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**By Order**

  
21.10.24  
(Shahzad Azeem)  
Registrar General

Dated:- 21.10.2024

No:- 46907-72 /RG/GS

Copy to the:-

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh;
2. Secretary to Hon'ble Mr./Mrs. Justice \_\_\_\_\_ ;

..... for kind information of their Lordships

3. Registrar Vigilance, High Court of J&K and Ladakh, Srinagar;
4. Director, J&K Judicial Academy, Srinagar;
5. Registrar Rules, High Court of J&K and Ladakh, Srinagar;
6. Registrar Computers (I.T), High Court of J&K and Ladakh, Srinagar;
7. Registrar Judicial, High Court of J&K and Ladakh, Jammu/Srinagar;
8. Member Secretary, J&K and Ladakh Legal Service Authority;
9. Secretary to Government, Department of Law, Justice and Parliamentary Affairs, UT of J&K;
10. Secretary to Government, Department of Law & Justice, UT of Ladakh;
11. All Principal District and Sessions Judge, UTs of J&K and Ladakh
12. Registrar Administration/Recruitment/Management, High Court of J&K and Ladakh;
13. Director Finance, High Court of J&K and Ladakh, Srinagar;
14. Concerned Officers \_\_\_\_\_;  
..... for information and necessary action.
15. Accounts Officer, High Court Wing Jammu/Srinagar;
16. Incharge NIC, High Court of J&K and Ladakh for information and uploading the same on the official website of the High Court;
17. Incharge Library, High Court of J&K and Ladakh, Jammu/Srinagar for information and keeping the record of the same.
18. Order File.

  
2/10/24  
**Registrar General**